

**FORM G****INVITATION FOR EXPRESSION OF INTEREST FOR M/s DSK MILKOTRONICS PRIVATE LIMITED OPERATING IN MANUFACTURING, EXPORTING AND IMPORTING PRECISION ENGINEERED DAIRY EQUIPMENTS AT PUNE**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s DSK Milkotronics Private Limited PAN- AAECD2422J CIN-U29300PN2012PTC143326
2.	Address of the registered office	DSK Sunderban S.No.173,174,175, Sadestranali, Hadpsar, PUNE, Maharashtra, India, 411028
3.	URL of website	<a href="https://milkotronicsindia.com/">https://milkotronicsindia.com/</a>
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the last audited financial statements for FY 2014-15 the turnover of the Corporate Debtor was Rs. 2,27,28,343/-  The Company is non-operational for more than one year.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email to <a href="mailto:dskmilkotronics.ibe@gmail.com">dskmilkotronics.ibe@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from deemed RP through the following email id: <a href="mailto:dskmilkotronics.ibe@gmail.com">dskmilkotronics.ibe@gmail.com</a>
10.	Last date for receipt of expression of interest	April 30, 2024
11.	Date of issue of provisional list of prospective resolution applicants	May 10, 2024
12.	Last date for submission of objections to provisional list	May 15, 2024
13.	Date of issue of final list of prospective resolution applicants	May 25, 2024



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	May 30, 2024
15.	Last date for submission of resolution plans	June 29, 2024
16.	Process email id to submit Expression of Interest	dskmilkotronics.ibc@gmail.com



Mr. Anshul Gupta

Deemed Resolution Professional

IBBI Reg. No IBBI/IPA-002/IP-N00310/2017-18/10899

Address: 410, 4th floor, Bluerose Industrial Estate, Near Metro Mall and Tata Power petrol pump, Western Express Highway, Borivali (east) – 400 066

AFA Valid upto: November 06, 2024

Date: 15.04.2024

Place: Mumbai